

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS FOR

BUDGET SESSION

FRIDAY, 12th APRIL, 2013

GOVERNMENT BUSINESS

1. Questions.
2. Shri PAUL LYNGDOH, MLA to call the attention of the Chief Minister in-charge Commerce and Industries under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in “Eastern Chronicle” dated 08.04.2013 under the caption “Somala seeks amendment in State Industrial Policy”.
3. Shri CLEMENT MARAK, Minister in-charge Power to lay the following:-
 - (a) The Fifth Annual Report of the Meghalaya State Electricity Regulatory Commission for 2011-2012.
 - (b) The First Annual Reports of :-
 - (i) The Meghalaya Energy Corporation Limited for (14.09.2009 to 31.03.2010).
 - (ii) The Meghalaya Power Distribution Corporation Limited for (18.12.2009 to 31.03.2010).
 - (iii) The Meghalaya Power Generation Corporation Limited for (18.12.2009 to 31.03.2010).
 - (iv) The Meghalaya Power Transmission Corporation Limited for 18.12.2009 to 31.03.2010).
4. General Discussion on the Budget (upto 12 noon).
5. Dr. MUKUL SANGMA, Chief Minister in-charge Finance to reply to the Budget Discussion.

6. (a) Dr. MUKUL SANGMA, Chief Minister in-charge Political to beg leave to introduce the Meghalaya Lokayukta (Amendment) Bill, 2013.

(b) If leave be granted to introduce the Bill.
7. (a) Smti. ROSHAN WARJRI, Minister in-charge Home (Police) to beg leave to introduce the Meghalaya Police (Amendment) Bill, 2013.

(b) If leave be granted to introduce the Bill.

*Shillong,
the 11th April, 2013.*

*Secretary,
Meghalaya Legislative Assembly.*